

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-655
ANSWERED ON-04.02.2021

ELECTRICITY (RIGHTS OF CONSUMER) RULES

655. SHRI ACHYUTANANDA SAMANTA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is considering making changes to the Electricity (Rights of Consumer) Rules, 2020 based on industry feedback;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether the target of 175 GW of solar power by 2022 is on track;
- (d) if so, the details thereof; and
- (e) the details of the existing rooftop solar power capacity currently in the country?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b) The industry feedback on the Electricity (Rights of Consumer) Rules 2020 is under examination and suitable amendments will be done after due consultation.

(c) & (d) It is targeted to reach total 175 GW renewable energy capacity in the country by 2022 of which 100 GW is targeted through solar power.

Against the target of reaching 100 GW solar power capacity in the country by 2022 around 37.47 GW capacity is installed, 36.69 GW capacity is under various stages of implementation and 18.46 GW capacity is under the tendering process. Thus 92.62 GW solar power capacity is either installed or in the pipeline.

(e) As reported by States, the existing rooftop solar power capacity in the country is around 3.73 GW as on 31.12.2020.
